

*By e-mail*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-65/1996/3175/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Malasri Nandi  
Member, MACT,  
Sonitpur, Tezpur.

Dated Guwahati the 7<sup>th</sup> June, 2018.

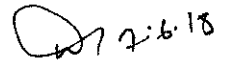
Sub: **Casual Leave, Restricted Holiday with Head Quarter Leave.**

Ref:- Your letter No. MACT(S) 702, dtd. 04.06.2018

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave for 3 (three) days on 07.06.2018, 08.06.2018 and 11.06.2018 (on 09.06.2018 and 10.06.2018 are being Govt. holidays) and restricted holidays for 2 (two) days on 12.06.2018 (Lailatur Kadar) and 13.06.2018 (Tithi of Hari Dev) along with the permission to leave the Head Quarters from the morning of 07.06.2018 till the evening of 13.06.2018 and to use the official allotted vehicle for the journey from Tezpur to Guwahati and back, has been ~~rejected~~ granted.

Yours faithfully,

 2.6.18

**JT. REGISTRAR (VIGILANCE)**

P  
5/6/18